

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 4<sup>th</sup> March, 2020*

No.HCM/R-6/2019-Estt.(II)/ Consequent upon the MJS Grade – III Main Written Examination, 2019 held on 7<sup>th</sup> and 8<sup>th</sup> December, 2019, the candidates bearing the following Roll Numbers (*not in order of merit*) are hereby shortlisted for Viva-voce/Interview which is scheduled to be held on **01.04.2020** and **02.04.2020** at **High Court of Manipur**.

|       |       |       |       |       |       |
|-------|-------|-------|-------|-------|-------|
| 00001 | 00007 | 00019 | 00038 | 00039 | 00053 |
| 00061 | 00100 | 00104 | 00111 | 00119 | 00120 |
| 00125 | 00130 | 00135 | 00137 | 00166 | 00167 |
| 00170 | 00226 | 00239 | 00246 | 00248 | 00249 |

The detailed schedule of the Viva-voce / Interview is as below:

| Sl. No. | Roll Number   | Date       | Reporting Time |
|---------|---------------|------------|----------------|
| 1       | 00001 - 00120 | 01.04.2020 | 01:00 p.m.     |
| 2       | 00125 - 00249 | 02.04.2020 | 01:00 p.m.     |

They are to bring one set photocopy of the relevant documents as uploaded at the time of online form submission alongwith the original documents in support of the photocopies for verification.

Candidates shall bear their own expenses for appearing in the interview.

Sd/-  
**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No.HCM/R-6/2019-Estt(II)/ *7041-50*  
Copy to:-

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Imphal, the 4<sup>th</sup> March, 2020

1. The Registrar (Judl.), High Court of Manipur
2. All Jt. Registrars, High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
8. The Private Secretary to Registrar General, High Court of Manipur.
9. The System Analyst, High Court of Manipur.  
- *He is requested to upload the same in the Official Website of this Registry.*
10. Concerned file.

*A. Guneshwar Sharma*  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR